

Item No. 4

**BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL**
(Through Video Conferencing)

Original Application No. 102/2022(CZ)
(I.A.No.04/2023) (I.A.No.10/2023)

Anil Mehta

Applicant(s)

Versus

State of Rajasthan & Ors.

Respondent(s)

Date of Hearing: **06.04.2023**

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s):

Ms. Maitreya Prithwiraj Ghorpade, Adv.

For Respondent(s) :

Mr. Dharamvir Sharma, Adv.

Mr. Rohit Sharma, Adv.

Mr. Shoeb Hasan Khan, Adv.

ORDER

1. Update by MoEF&CC, reply of Respondent no. 3 and Joint Committee Report are on record. Learned Counsel for the applicant has sought a short time to file the rejoinder. Rejoinder may be filed within a week.

I.A. No. 04/2023

2. By way of moving this application, applicant prayed for modification of order of this Tribunal dated 06.01.2023 with the request that in all the committee applicant/appellant should be included as member of the committee. This prayer is not tenable and thus I.A. No. 04/2023 is **dismissed**.

I.A. No. 10/2023

3. An application for submission of additional facts and record....
The documents be taken on record. Accordingly, I.A. No. 10/2023 is **allowed.**

4. We have gone through the contents of the Joint Committee report submitted by five senior expert officers. A copy of the report be provided to the Collector / Municipal Corporation with a direction to enforce the recommendations of the committee upto the strength of the applicability and if there is any grievances Collector & Municipal Corporation have to file their replies/response on those points. Action Taken report may be filed before the next date of listing.

List it on **17th May, 2023**

Sheo Kumar Singh, JM

Dr. Arun Kumar Verma, EM

6th April, 2023
O.A No. 102/2022 (CZ)
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